

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(5) C.P.(I.B)-1618/8&9/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES: Stanchion Designs Pvt. Ltd.
V/s
PANORAMIC UNIVERSAL LTD.

SECTION OF THE COMPANIES ACT: 8 & 9 of Insolvency and Bankruptcy
Code, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. The directions of Order dated 10.05.2018 not yet complied with the SEBI Authorities.
3. Registry is directed to issue another notice to SEBI.
4. Annexed along with notice the copy of Order of 10.05.2018.
5. Compliance to be made by 30.08.2018.
6. The Debtor Company Panaromic Universal Ltd is directed to be present on next date of hearing along with latest Balance Sheet and list of the properties attached by the SEBI.
7. Listed for next hearing on **26.09.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

06.08.2018.

HHS